

**Awarding contracts for THAL-VAISHET
Plant**

4502. **SHRIMATI KISHORI SINHA :**
SHRIMATI PRAMILA
DANDEVATE :
SHRI MOTIBHAI R.
CHAUDHARI :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the progress made in awarding contracts for the THAL-VAISHET Project ;

(b) the names of the major contractors and the works assigned to them ;

(c) whether any contracts have been given to a firm in Italy ; and

(d) if so, the details thereof ?

**THE MINISTER OF STATE IN THE
MINISTRY OF CHEMICALS AND
FERTILIZERS (SHRI R. C. RATH) :**

(a) to (d) The main consultancy contracts for Ammonia plant and Urea Plant have been settled and signed respectively with M/s. Haldor Topsoe (HTAS) of Denmark on 15.2.1981 and M/s. Snamprogetti of Italy on 30.1.1981 in collaboration with M/s. Projects & Development India Ltd., with whom RCF have entered into a separate agreement.

The Gross fees for the services for the Ammonia Plant are \$ 16.95 million besides Rs. 95.24 million to be paid to Projects & Development India Ltd., (PDIL) as Sub-contractors to M/s. HTAS.

The Gross fees for the services for Urea Plant are \$ 4.98 million besides Rs. 48.53 million for the services to be rendered by M/s. PDIL.

The scopes of work for both the agreements broadly include Licence, Know-

how, process design and basic engineering, detailed engineering, procurement service and technical assistance to erection and imparting training to RCF technical personnel.

**Setting up of Doordarshan Centre in Kutch,
Saurashtra and Gujarat**

4503. **SHRI RAMJIBHAI MAVANI :**
Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have received some proposals, representations, letters, etc. from Gujarat, State, various organisations and institutions, Members of Parliament, M.LAs and other VIPs, various Chambers of Commerce and expert committees to establish Doordarshan Centres in various parts of Kutch Saurashtra and Gujarat ;

(b) if so, the details thereof ;

(c) the action taken thereon on each ones ;

(d) the outcome thereof ;

(e) how many such centres have been decided by Centre so far and the names and places of such ones

(f) the plans, programmes and estimates thereof ; and

(g) when they are expected to be ready for relay purposes ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING AND IN THE DE-
PARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI MALLIKARJUN) :** (a) to (g) Yes, Sir. A number of suggestions for setting up TV Centres in Gujarat have been received.

A full fledged TV Centre at Ahmedabad (10 kw Transmitter with Studio set-

up), two High Power TV Transmitters at Rajkot and Dwarka and six Low Power Transmitters at Surat, Vadodra, Bhavanagar, Bhurch, Patan, and Navasari are under implementation, in Gujarat State.

TV service with 1 kw output has already been started from Ahmedabad w.e.f. 19-11-83. All the Transmitters are expected to be commissioned during 1984-85. The studio set up at Ahmedabad is expected to be commissioned during 1985-86. The above projects are estimated to cost as under :

	(Rs. in lakhs)
TV Centre Ahmedabad	Rs. 953.54
TV Transmitter with Programme Production facilities at Rajkot	Rs. 354.85
TV Transmitter Dwarka	Rs. 270.3
Low Power Transmitters	Rs. 139.8

Complaints Against Some Dialogues and Words in Film "Sautan"

4504. SHRI RAMJIBHAI MAVANI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether attention of Government has been drawn to the complaints from Members of Parliament, V.I.Ps. and various foreign organisations that there are some dialogues and words which are repugnant to the Scheduled Castes in the film "Sautan" ;

(b) if so, the details of such complaints and the dialogues and words ;

(c) the action taken thereon ;

(d) the outcome thereof ;

(e) whether Government have any proposal to ban such a film ;

(f) when and how ;

(g) if not, the reasons therefor ; and

(h) under what circumstances, the Film Censor Board has allowed showing of the said film "Sautan" ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) to (g) Government have received complaints saying that the film "Sautan" (Hindi) as certified by the Board of Film Certification contains dialogue/words derogatory to the Scheduled Caste community. Some Members of Parliament have also written to us about the film. The complaints relate to contemptuous references in the film to the Scheduled Castes community, mainly the use of the word "Achut". An enquiry under section 6 of the Cinematograph Act 1952 has been initiated against the film. Appropriate orders will be passed on conclusion of the enquiry.

(h) The Board of Film Certification, examined the film, in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder and granted 'U' certificate with three cuts on 24-5-83.

Terms and Conditions of Merger of Coal Washeries with B.C.C.L.

4505. SHRI BASUDEB ACHARIA : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the coal washeries situated at Santaldih, Patherdih and Dnydha which were under Steal Authority of India have been merged with Bharat Coking Coal Limited ;